

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 16th February, 2015

No.HC.VII-08/2015/ 834 /A. Shri Utpal Prasad, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati, is transferred and posted as Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, vice Shri Sunil Kumar Poddar transferred.

Shri Prasad will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2015/ 835 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.30/2015/4 dated 16.02.2015, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service, in order of merit, on temporary promotion from Grade-II of the said Service. They will draw usual scale of pay and other allowance as admissible under the Rules. They are placed on probation as per Rules:-

1. Shri Tridib Kumar Bhattacharjee,
Chief Judicial Magistrate, Hailakandi
2. Shri Dipak Thakuria,
Chief Judicial Magistrate, Kamrup (M), Guwahati

No.HC.VII-08/2015/ 836 /A. On their temporary promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Tridib Kumar Bhattacharjee	Addl. District and Sessions Judge, Cachar, Silchar (vice Shri Siddartha Pratim Moitra transferred)	Silchar
2.	Shri Dipak Thakuria	Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati (vice Shri Utpal Prasad posted at the same station, i.e. Guwahati)	Guwahati

No.HC.VII-08/2015/ 837 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted temporarily

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from Grade-II to Grade-I of the Assam Judicial Service and place them on probation as per Rules, as Addl. District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/Station
1.	Shri Tridib Kumar Bhattacharjee	Cachar	Silchar
2.	Shri Dipak Thakuria	Kamrup (M)	Guwahati

No.HC.VII-08/2015/ 838 /A. Shri Sanjay Hazarika, Joint Registrar (Vigilance), Gauhati High Court, Guwahati, is transferred and posted as Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Dipak Thakuria transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Shri Hazarika will hand over charge of his Office to the Registrar (Vigilance), Gauhati High Court, Guwahati and join his new assignment immediately.

No.HC.VII-08/2015/ 839 /A. Shri Joydev Koch, Addl. Chief Judicial Magistrate, Golaghat, is transferred and posted as Chief Judicial Magistrate, Hailakandi, vice Shri Tridib Kumar Bhattacharjee transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Shri Koch will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 840 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the Districts with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Joydev Koch	Hailakandi	Hailakandi

No.HC.VII-08/2015/ 841 /A. Shri Rajneesh Bora, Addl. Chief Judicial Magistrate, Dhemaji, presently working as OSD in the Gauhati High Court, Guwahati, is transferred and posted as Addl. Chief Judicial Magistrate, Barpeta, vice Shri Kumud Chandra Boro transferred.

Shri Bora will hand over charge of his Court and Office to the Chief Judicial Magistrate, I/C, Dhemaji and proceed to join his new assignment immediately.

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No.HC.VII-08/2015/ 842 /A. The Hon'ble High Court has been pleased to permit Smti Dimple Boro, Sub-Divisional Judicial Magistrate (M), Bijni (under order of transfer as Counsellor, Family Court, Cachar, Silchar) to join as Counsellor, Family Court, Cachar, Silchar on or before 27.03.2015. As a consequence, the transfer orders of the Officers in the chain shall also come into effect from 27.03.2015 after relieve of Smti Dimple Boro.

No.HC.VII-08/2015/ 843 /A. Shri Hemanta Kumar Das, Deputy Registrar (Vigilance), Gauhati High Court, Guwahati, is transferred and posted as Judicial Magistrate, 1st Class, Nagaon, vice Smti Sujata Dutta already transferred.

Shri Das will hand over charge of his Office to the Registrar (Vigilance), Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 844 /A. In partial modification of this Registry's Notification No.HC.VII-08/2015/ 449/A dated 31.01.2015, Smti Munmee Neog, Munsiff No.2, Kamrup (M), Guwahati will continue to work as Munsiff No.2, Kamrup (M), Guwahati

No.HC.VII-08/2015/ 845 /A. In partial modification of this Registry's Notification No.HC.VII-08/2015/451/A dated 31.01.2015, Smti Barnali Sarmah, Munsiff No.3, Kamrup (M), Guwahati will continue to work as Munsiff No.3, Kamrup (M), Guwahati

No.HC.VII-08/2015/ 846 /A. In partial modification of this Registry's Notification No.HC.VII-08/2015/453/A dated 31.01.2015, Smti Mridusmita Hazarika, Munsiff No.4, Kamrup (M), Guwahati will continue to work as Munsiff No.4, Kamrup (M), Guwahati

By order,
Sd/- A. Bhattacharyya,
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-08/2015/ 847 - 888 /A.

Dated 16-02-2015

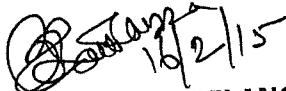
Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department. He is requested to invest Shri Tridib Kumar Bhattacharjee and Shri Dipak Thakuria with the powers of Addl. District Judge
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati, Dispur, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati

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12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1. 2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Utpal Prasad, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati
16. Shri Tridib Kumar Bhattacharjee, Chief Judicial Magistrate, Hailakandi. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Hailakandi and proceed to join his new assignment immediately
17. Shri Dipak Thakuria, Chief Judicial Magistrate, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately
18. Shri Sanjay Hazarika, Joint Registrar (Vigilance), Gauhati High Court, Guwahati
19. Shri Joydev Koch, Addl. Chief Judicial Magistrate, Golaghat
20. Shri Rajneesh Bora, Addl. Chief Judicial Magistrate, Dhemaji, presently working as OSD, Gauhati High Court, Guwahati
21. Smti Dimple Boro, Sub-Divisional Judicial Magistrate (M), Bijni
22. Shri Nur Ahmed Laskar, Sub-Divisional Judicial Magistrate (S), Barpeta
23. Smti Moitri Dekadolo, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali
24. Shri Hemanta Kumar Das, Deputy Registrar (Vigilance), Gauhati High Court, Guwahati
25. Smti Munmee Neog, Munsiff No.2, Kamrup (M), Guwahati
26. Smti Barnali Sarmah, Munsiff No.3, Kamrup (M), Guwahati
27. Smti Monica Boro, Judicial Magistrate, 1st Class, Jorhat
28. Smti Mridusmita Hazarika, Munsiff No.4, Kamrup (M), Guwahati
29. The Joint Registrar (_____), Gauhati High Court, Guwahati
30. The Chief Judicial Magistrate, _____
31. The Deputy Registrar (_____), Gauhati High Court, Guwahati
32. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
33. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
34. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
35. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
36. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
37. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


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REGISTRAR (VIGILANCE)

